

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 849/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.06.2017

NAME OF THE PARTIES:               Champak Steel and Engineering Co.  
V/s.  
Aarti Infra- Projects Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. Dipesh U. Surja Bharti



## ORDER

CP No.849/I&BP/NCLT/MB/MAH/2017

Reserved for Orders.

Sd / -

**V. NALLASENAPATHY**  
Member (Technical)

Sd/ -

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)